

1	2	3	4
(iv)	Recipients of Gallantary Award and widows of winners of Gallantary Awards (Chakra series)	=	352
(v)	Complimentary Card passes at the discretion of Minister of Railways to organisation and individuals	=	186
			323 423

Noida-Greater Noida Rail Link

2093. SHRI ASHOK PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to connect NOIDA and Greater NOIDA in Uttar Pradesh with Railway Network;

(b) if so, the details thereof;

(c) whether the survey has been conducted or proposed to be conducted in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e). A survey has been taken up. Further consideration of the project will be possible once the survey report becomes available.

Misleading Advertisement on Doordarshan

2094. SHRI PANKAJ CHOWDHARY :

DR. RAMKRISHNA KUSMARIA :

KUMARI UMABHARTI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government are aware of the recent spate of advertisements on television and on other media which give misleading, incomplete and wrong information to the consumers;

(b) whether the Government propose to put a ban on such misleading advertisements;

(c) if not, the details thereof; and

(d) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). Telecast/Broadcast of advertisements on Doordarshan and All India Radio is guided by the provisions of the Commercial Code and any advertisement which does not conform to the Code is not allowed on Doordarshan and All India Radio. Whenever complaints and reports on contravention of the code, if any, is received, both Doordarshan and All India Radio take suitable remedial action.

Setting up of New Steel Plants

2095. DR. BALIRAM :

SHRI AMAR PAL SINGH :

KUMARI UMABHARTI :

SHRI SATYA DEO SINGH :

SHRI KACHARU BHAN RAUT :

SHRI ASHOK PRADHAN :

Will the Minister of STEEL be pleased to state :

(a) whether the Government propose to set up some new public sector big/medium/small steel plants in the country;

(b) if so, the details along with locations thereof, State-wise;

(c) the criteria for selection of any site in the State;

(d) the quantity of steel likely to be increased by setting up of any new steel plant alongwith period thereof;

(e) the expenditure likely to be incurred thereon;

(f) the details of private companies which have been allowed to set up above mentioned steel plants, State-wise, location-wise;

(g) the number of licences issued for setting up steel plants and the facilities have been provided in this regard, and

(h) the number of pending applications for setting up of steel plants and by when these are likely to be cleared?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) According to the new industrial policy announced in July, 1991 "Iron & Steel Industry" has been removed from the list of industries reserved for the Public Sector and also exempted from the purview of compulsory licensing. No Industrial Licence is, therefore, required to set up Iron and Steel production/processing facilities, except for certain national restrictions. Entrepreneurs are, therefore, free to set up such facilities anywhere in the country based on their commercial judgement. At present, Union Government do not propose to set up any new greenfield integrated steel producing unit in the country. However, the State Government of Orissa has proposed to set up an integrated steel plant under the name and style of Neelachal Ispat Nigam Ltd., in which some of the Central